

OFFICE OF THE DISTRICT & SESSIONS JUDGE(HQs):DELHI

ORDER

In partial modification to this office order No. 2583/56697-722.F.3(4)/CJ/Gaz./2016 dated 22.12.2016, the name of the Judicial officer be read as Sh. Arun Kumar Garg, Civil Judge, Central District, Tis Hazari Court, Delhi in place of Sh. Harun Pratap, Civil Judge.


(Sujata Kohli)

Officiating District & Sessions Judge(HQs)
Delhi

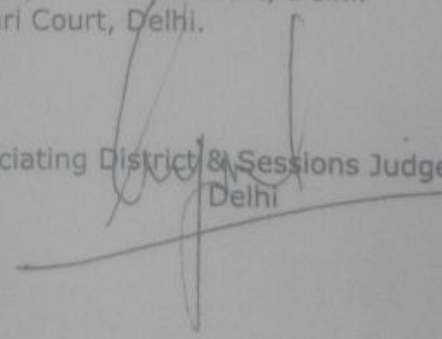
2617/57570-580

No. F.3(4) CJ/Gaz/2016

Dated, Delhi the 26 DEC 2016

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Senior Civil Judge, Central District, Tis Hazari Court, Delhi.
3. The Administrative Civil Judge, Central District, Tis Hazari Court, Delhi.
4. The concerned Judicial Officer.
5. The Sr. AOJ/AOJ, Filing Section & Administration Branch, Tis Hazari Court, Delhi.
6. PS/Reader to Ld. District & Sessions Judge(HQs), Tis Hazari Court, Delhi.
7. The Secretaries of all Delhi Bar Association at Delhi/ New Delhi.
8. The Website Committee (English/ Hindi) Tis Hazari Court, Delhi.
9. The PRO, Facilitation Center, Tis Hazari Court, Delhi.


Officiating District & Sessions Judge(HQs)
Delhi